

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2605
TO BE ANSWERED ON THE 1ST AUGUST, 2017

SUBSTANDARD CHEMICALS AND FERTILIZERS/SEEDS

2605. SHRI LAXMI NARAYAN YADAV:
SHRI VIJAY KUMAR HANSDAK:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to take action against the companies manufacturing substandard/fake pesticides, seeds and chemical fertilizers besides banning the sale of the said items of these companies before suspending and cancelling the licenses of the traders;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor along with the reaction of the Government thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) & (b): Under the provision of the Insecticides Act, 1968, the Central and State Government have notified 182 and 13403 number of Insecticides Inspectors respectively, to carry out inspection of manufacturing, storage and sale points etc., draw samples of pesticides and have them analysed with the help of notified Pesticide Analysts. Prosecution is initiated in competent Courts of law in cases of violation of the provisions of the Insecticides Act, 1968. This Act has also vested State Governments with legal authority to investigate complaints and take legal action against offenders. As per the information provided from the States, a total of 47954 samples were analysed in 2016-17, out of which 2.45 % (1177) were found to be misbranded. The details are at **Annexure I**.

The Fertilizers (Control) Order, 1985 regulate the trade, price, quality and distribution of fertilizers. State governments are adequately empowered under this Act to take appropriate administrative and legal actions against those dealers/manufacturers/importers who do not comply with the provisions. Further, samples of Fertilizer are drawn periodically by the Fertilizer Inspectors of the State Governments from retailers/wholesalers and manufacturing units etc. for testing in the notified laboratories to check their quality. During 2016-17, 5.1% samples were reported non-standard. The Details are at **Annexure II**.

The Seeds Act, 1966, Seeds Rules, 1968 and Seeds (Control) Order, 1893 have sufficient provisions to check the sale of sub-standard and spurious seeds. States are empowered to take punitive action against such companies and seed traders. The Seed law enforcement report for 2016-17 is at **Annexure III**.

(c): The question does not arise.

STATEMENT SHOWING STATISTICS OF THE ANALYSIS OF PESTICIDES SAMPLES FOR QUALITY CONTROL IN STATE PESTICIDES TESTING LABORATORIES (SPTLs) DURING 2016-17

S. No.	State/UT	2016-17		
		Analyzed	Misbranded	Prosecution Launched
1.	Andhra Pradesh	4475	35	04
2.	Arunachal Pradesh			
3.	Andaman & Nicobar			
4.	Assam	16		
5.	Bihar	535	23	
6.	Chandigarh			
7.	Chhattisgarh	119	10	
8.	Daman & Diu			
9.	Dadar & Nagar Haveli			
10.	Delhi			
11.	Goa			
12.	Gujarat	1982	54	06
13.	Haryana	2224	97	22
14.	Himachal Pradesh			
15.	Jammu & Kashmir	660	50	
16.	Jharkhand			
17.	Karnataka	2559	23	05
18.	Kerala	471	00	
19.	Lakshadweep			
20.	Madhya Pradesh	660	89	03
21.	Maharashtra	4842	195	68
22.	Manipur			
23.	Meghalaya			
24.	Mizoram			
25.	Nagaland			
26.	Orissa	262	23	
27.	Pondicherry	75	00	
28.	Punjab	2761	88	21
29.	Rajasthan	2118	50	
30.	Sikkim			
31.	Tamil Nadu	16637	148	
32.	Telangana	2613	05	
33.	Tripura	15	00	
34.	Uttarakhand	80	01	
35.	Uttar Pradesh	4038	285	139
36.	West Bengal	812	01	
	Total	47954	1177	268

STATEWISE DETAILS OF QUALITY ANALYSIS OF FERTILISER SAMPLES DURING 2016-17

S.No.	Name of State	No. of Labs.	Annual Analytical Capacity	No. of samples Non Standard				% Capacity Utilisation	% of Non-standard Samples
				Analysed	Nutrient deficient	Physical parameter & impurities	Total		
1	Assam	1	500	417	7	0	7	83.4	1.7
2	Mizoram	1	0	0	0	0	0	0.0	0.0
3	Jharkhand	1	1500	454	14	0	14	30.3	3.1
4	Bihar	1	4000	3467	139	0	139	86.7	4.0
5	Odisha	4	16040	6052	124	87	211	37.7	3.5
6	West Bengal*	3	4500	2710	237	9	246	60.2	9.1
7	Tripura	1	500	614	0	0	0	122.8	0.0
	Total East & NER	12	27040	13714	521	96	617	50.7	4.5
8	Gujarat*	3	12500	11440	114	9	123	91.5	1.1
9	M.P.	4	8000	6373	654	8	662	79.7	10.4
10	Chhattisgarh	1	2500	1831	125	12	137	73.2	7.5
11	Maharashtra	5	18000	15274	2061	642	2703	84.9	17.7
12	Rajasthan	7	14500	13279	165	22	187	91.6	1.4
	Total West Zone	20	55500	48197	3119	693	3812	86.8	7.9
13	Haryana*	3	5100	1541	59	1	60	30.2	3.9
14	H.P.*	3	2000	1750	62	1	63	87.5	3.6
15	J&K	2	600	423	0	0	0	70.5	0.0
16	Punjab*	2	3600	3500	95	4	99	97.2	2.8
17	U.P.	5	15000	10324	825	0	825	68.8	8.0
18	Uttarakhand	2	500	258	9	0	9	51.6	3.5
	Total North Zone	17	26800	17796	1050	6	1056	66.4	5.9
19	A.P.	3	10500	9815	121	17	138	93.5	1.4
20	Telangana	2	9000	13261	112	15	127	147.3	1.0
21	Karnataka	7	13500	8767	206	7	213	64.9	2.4
22	Kerala	2	5000	2918	150	0	150	58.4	5.1
23	Puducherry	1	700	606	3	0	3	86.6	0.5
24	Tamil Nadu	14	17500	17614	245	423	668	100.7	3.8
	Total South Zone	29	56200	52981	837	462	1299	94.3	2.5
25	Govt. Of India	4	8500	3665	123	10	133	43.1	3.6
	Total All India	82	174040	136353	5650	1267	6917	78.3	5.1

Progress Report of Seed Law Enforcement for the year 2016-17

S. No	State	Total No. of samples drawn	No. of samples found sub-standard	No. of cases in which warning issued	No. of cases stop sale order issued	No. of cases filed in the Court of Law	No. of cases decided by Court of Law fine/ imprisonment awarded	No. of cases pending in Court of Law	No. of cases where seed forfeited
1	2	3	4	5	6	7	8	9	10
1.	Andhra Pradesh	6906	147	100	60	100	0	100	0
2.	Assam	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
3.	Bihar	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
4.	Chhattisgarh	1810	78	0	78	0	0	0	0
5.	Delhi	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
6.	Gujarat	4612	64	16	64	15	1	14	0
7.	Haryana	2660	45	25	10	8	0	15	0
8.	Himachal Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
9.	Jammu & Kashmir	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
10.	Jharkhand	2371	61	6	0	0	0	0	0
11.	Karnataka	7992	85	0	0	0	0	0	0
12.	Kerala	4	0	0	0	0	0	0	0
13.	Madhya Pradesh	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
14.	Maharashtra	13365	209	103	1247	93	0	0	10
15.	Odisha	904	243	0	0	0	0	0	0
16.	Puducherry	120	29	1	0	0	0	0	0
17.	Punjab	3963	166	0	0	23	0	0	0
18.	Rajasthan	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil
19.	Tamil Nadu	50166	1826	-	920	459	-	129	-
20.	Telangana	7194	121	15	0	121	0	121	0
21.	Tripura	0	0	0	0	0	0	0	0
22.	U.P.	3261	81	42	17	0	0	0	0
23.	Uttarakhand	525	33	33	0	0	0	0	0
24.	W.B.	19247	1562	40	543	0	0	0	0
